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ITEM NO.61

REGISTRAR COURT.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1323 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

SRI. SUJIT BISWAS Appellant (s)

VERSUS

STATE OF ASSAM Respondent(s)

Date: 06/11/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. B.D. Sharma,Adv.

For Respondent(s)

Ms. Vartika Sahay Walia,Adv.
M/S Corporate Law Group,Adv.

UPON hearing counsel the Court made the following
O R D E R

No additional documents filed. It is submitted that no further steps are required. Hence, place the matter before the Hon'ble Court, as per Rule.

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|(SUNIL THOMAS)
|Registrar

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